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OFFICE OF DISTRICT AND SESSIONS JUDGE, FARIDABAD

ORDER:-

In supersession of all previous orders issued by this office regarding assigning of courts to the Commissioners appointed by Hon'ble High Court for recording evidence in this Sessions Division, in terms of Order 18 Rule 4(2) of the Code of Civil Procedure, 1908, the following fresh schedule is hereby ordered to be observed w.e.f. 08.11.2021 (Monday):-

Court of District/Addl. District Judges, Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Number
1.	Yashvir Singh Rathor, District Judge, Faridabad	1.Sh.Yogender Kumar, Advocate	9818314586
		2.Sh.Santosh Vatsa, Advocate	9868840037
		3.Sh.Narender Nagar, Advocate	9810526520
2.	Sh.Najar Singh, Addl. District Judge, Faridabad	1.Sh.Narender Kumar, Advocate	9313306930
		2.Sh.Aditya Goyal, Advocate	9540410483
		3.Sh.Pawan Kumar, Advocate	9968292871
3.	Sh.Rajesh Garg, Addl. District Judge, Faridabad	1.Sh.Desh Raj, Advocate	9810269050
		2.Sh.Pankaj Sharma, Advocate	9560912107
		3.Sh.Joginder Pal Singla, Advocate	9810660604
4.	Sh.Narender Sura, Addl. District Judge, Faridabad	1.Sh.Rambir Bhati, Advocate	9891785257
		2.Ms.Nirmala Verma, Advocate	9711764686
		3.Sh.Dhan Singh, Advocate	
5.	Sh.Rajesh Sharma-II, Addl. District Judge, Faridabad	1.Sh.Vinay Kumar Sharma, Advocate	9868842067
		2.Ms.Sunita Malhotra, Advocate	9891567670
		3.Sh.Anil Kumar Sharma, Advocate	9990158475

Family Courts, Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Numbers
1.	Ms.Kumud, Principal Judge, Family Court, Faridabad	1.Ms.Jyoti Batra, Advocate	9213964175
		2.Sh.Pankaj Kumar, Advocate	9891651882
		3.Sh.Manoj Vats, Advocate	8750802190
2.	Dr.Yashika, Addl. Principal Judge, Family Court, Faridabad	1.Ms.Asha Arora, Advocate	9268111988
		2.Sh.Satish Bhadana, Advocate	9811379317
		3.Sh.Dhanesh Kumar, Advocate	9717772711

Courts of Civil Judges (Sr./Jr.Divn.), Faridabad

Sr. No.	Name of courts	Name of Commissioners	Mobile Numbers
1.	Sh.Tayyab Hussain, Civil Judge (Sr.Divn.), Faridabad	1.Sh.Bimal Kumar, Advocate	
		2.Ms.Seema Sharma, Advocate	9811427341
		3.Sh.Hoshiyar Bainsla, Advocate	9968496417
2.	Sh.Sandeep Chauhan, Addl.Civil Judge (Sr.Divn.), Faridabad	1.Sh.Pawan Kumar, Advocate	9582928813
		2.Sh.Ramesh Nagar, Advocate	9313980931
		3.Ms.Neelam Rai, Advocate	8587911323
3.	Sh.Mahendra Singh, Addl.Civil Judge (Sr.Divn.), Faridabad	1.Sh.Rambir, Advocate	9811240402
		2.Sh.Rajender Gautam, Advocate	9312574646
4.	Dr.Priyanka Jain, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Ashok Kumar, Advocate	9818606340
		2.Sh.Jitender Pal Singla, Advocate	9810660605
		3.Sh.Gajraj Singh, Advocate	9813785316
5.	Sh.Mohammad Zakaria Khan, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Keshav Sharma, Advocate	9350488009
		2.Sh.Bhagirath Sharma, Advocate	9818133305
		3.Sh.Sanjay Kumar, Advocate	9718375088
6.	Ms.Asmita Deswal, Civil Judge (Jr.Divn.), Faridabad	1.Ms.Archana Goyal, Advocate	9311663661
		2.Sh.Joginder Singh, Advocate	9868550200
		3.Sh.Parvez Khan, Advocate	9818474942
7.	Sh.Gaurav Khatana, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Parmod Kumar Goyal, Advocate	9313524796
		2.Ms.Nirmal Kaur Bedi, Advocate	9999559765
		3.Ms.Madhu Bala, Advocate	9891267751
8.	Ms.Jyoti Grover, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Jaswant, Advocate	8901413187
		2.Sh.Surender Yadav, Advocate	9873507502
9.	Sh.Amit Nain, Civil Judge (Jr.Divn.), Faridabad	1.Ms.Swati Gupta, Advocate	8851360474
		2.Sh.B.C. Mittal, Advocate	9818089219
		3.Sh.Vinod Ahlawat, Advocate	9871110705
10.	Sh.Sumit Turkiya, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Rafique Mohd. Advocate	9582958626
		2.Ms.Jyoti Sharma, Advocate	9899928311
		3.Sh.Chandra Kant, Advocate	9891639212
11.	Ms.Aakriti Verma, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Azad Singh Bhadana, Advocate	9910720037
		2.Sh.Shyam Sunder, Advocate	9899530742
		3.Sh.Vinod Kumar Agarwal, Advocate	9718086309

12.	Sh.Gagandeep Goyal, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Raj Kumar, Advocate	9990460662
		2.Sh.Hari Kishan, Advocate	9310893718
		3.Sh.Jagdish Chand, Advocate	9991200625
13.	Ms.Shivani Rana, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Shiv Kumar, Advocate	9899652902
		2.Sh.Asha Jain, Advocate	9990789554
14.	Ms.Anuradha-I, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Rakesh Kumar Taneja, Advocate	9891601350
		2.Sh.Parag Sharma, Advocate	9999376737
15.	Ms.Rupam, Civil Judge (Jr.Divn.), Faridabad	1.Sh.Kuldeep Poswal, Advocate	9810102002
		2.Sh.Ravinder Parashar, Advocate	9212519311

All concerned be informed, accordingly.

Dated: 02.11.2021.

(Yashvir Singh Rathor)
District and Sessions Judge,
Faridabad.

Endst.No. 25416-25437-1A-2 Dated 08/11/2021 /

Supdt.Gr.II (Judicial)/Statistical Assistant of this office to note.

Copy forwarded to the following for information and necessary action:-

1. All the concerned Judicial Officers posted at Faridabad, with the direction to ensure that only the Commissioners to whom their respective courts have been assigned shall record evidence in their courts.
2. President, District Bar Association, Faridabad, with the direction to apprise the concerned Commissioners (Advocates) regarding assigning of courts to them for the purpose of recording evidence in terms of Order 18 Rule 4(2) of the Code of Civil Procedure, 1908.

(Yashvir Singh Rathor)
District and Sessions Judge,
Faridabad.